

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.356/2007

Wednesday this the 6 th day of June, 2007.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. GAUTAM RAY, ADMINISTRATIVE MEMBER**

**R.Sravana Bhavan,
Cabin Master,
Office of the Station Master, Arunangur,
Trichi Taluk, Namakkal District.
Palakkad Division, Southern Railway.**

Applicant

(By Advocate Shri P.Santhoshkumar)

Vs.

- 1. Union of India, represented by
General Manager, Southern Railway,
Chennai.**
- 2. The Chief Personnel Officer,
Southern Railway, Chennai.**
- 3. The Divisional Personnel Officer,
Southern Railway, Palakkad.**

Respondents

(By Advocate Shri Thomas Mathew Nellimooottil)

**The application having been heard on 6.6.2007,
the Tribunal on the same day delivered the following.**

OR D E R

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

This case relates to redeployment of surplus Cabin Master and the grievance of the applicant is that, he has been redeployed as Train Clerk, which carries a lower pay scale than that of a Cabin Master.

- 2. An identical O.A.325/07 has recently been disposed of, directing the respondents to consider the entire O.A. as a representation of the applicant and**

decide the issue. Counsel for the parties submit that, similar order can be passed in this case as well and the O.A. may be disposed of. Accordingly, this O.A. is disposed of with a direction to the 3rd respondent (DPO) to consider the entire O.A. as a representation from the applicant and pass a speaking and reasoned order in this regard. No opinion is expressed on merits of the case.

3. Let this be complied with within a period of three months from the date of communication of this order. No costs.

Dated the 6 th June 2007.



GAUTAM RAY
ADMINISTRATIVE MEMBER



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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